GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

LOK SABHA

UNSTARRED QUESTION NO - 368

ANSWERED ON- 05/02/2024

Autonomous Power to State Universities/ Colleges for Reserving Quotas

368. SHRI JAMYANG TSERING NAMGYAL:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the State Universities or Colleges have autonomous power to reserve the reservation quotas for respective State's or UT's population;
- (b) if so, whether Cluster Universities of Ladakh also have autonomous power to reserve the quota seats including ST quota for UT of Ladakh; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (Dr. SUBHAS SARKAR)

(a) to (c): Education is a subject in the Concurrent List of the Constitution of India and both the Central and State Governments are responsible for development of education including Higher Education through Universities and Colleges. All Centrally Funded Universities/Colleges/Institutions are required to ensure strict compliance to the Government of India policies on reservation in their institutions. State Universities including its affiliated/constituent colleges and other institutes functioning within the State should follow the percentage of reservation for SC/ST & OBC as prescribed by the concerned state Government.
